Annexure-8 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021 Name of the corporate debtor: Mr. Jyoff Power Corporation Private Limited; Date of commencement of CIRP: 05.02.2020 NCLT order C. P. (J.B.) vo. 3457/NCLT/AIM/2018 dated 05.02.2020 List of creditors as on: 14.10.2021

| SL No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of | Amount of any | Amount of | Amount of | |
|-----------|----------------------------|---------------------------|-------------------|--------------------------------|-------------------------------|--|-----------------------------------|------------------------------|-----------------------------|---------------------|---|-----------------------|-----------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | contingent claim | mutual dues, that may be set-off | claim not admitted | claim under verification | Remarks, if any |
| 1 | AS R Multimetals P Ltd | 25.02.2020 | 12183172 | 12183172 | Section 5(21) IBC, 2016 | None | None | No | NA | 0 | 0 | 0 | 0 | |
| 2 | Balajee Steel Syndicate | 01.07.2020 | 7283966 | 7283966 | Section 5(21) IBC, 2016 | None | None | No | NA | 0 | 0 | 0 | 0 | |
| | | | 19467138 | 19467138 | | | | | | | | 0 | | |